POST OFFER PUBLIC ANNOUNCEMENT TO SHAREHOLDERS OF DEVAKI HOSPITAL LIMITED

The details, subsequent to completion of the offer made vide Public Announcement dated 11-09-2006 and Corrigenda thereto dated 18-09-2006 (First Corrigendum) and 20-02-2007 (Second Corrigendum) and Letter of Offer dated 17-02-2007 pursuant to and in compliance with Regulations 10 & 12 of the SEBI (Substantial Acquisitions and Takeovers) Regulations,1997 and subsequent amendments thereto, issued by us for and on behalf of Mr. A. N. Radhakrishnan (Acquirer) and Mrs. R.Gomathi and Mrs. D.Meenakshi Ammal (PACs) to acquire upto 14,94,000 fully paid-up equity shares of Devaki Hospital Limited (Target Company) at a price of Rs.19/- payable per share in Cash, are as under :

Name and Address of the Target Company	Devaki Hospital Limited, No.148, Luz Church Road, Mylapore, Chennai-600 004. Tel. No. 044 - 24990788 Fax No. 044 - 24993282 E-mail: devakihospital@vsnl.net
Name and Address of the Acquirer	Mr.A.N.Radhakrishnan, No.931, 69th Street,11th Sector, KK Nagar, Chennai-600 078. Tel. No. 044 - 24802422 Fax No. 044 - 24726303
Name and Address of the Persons Acting in Concert (PACs)	Mrs. R. Gomathi & Mrs. D. Meenakshi Ammal No.931, 69th Street,11th Sector, KK Nagar, Chennai-600 078. Tel. No. 044 - 24802422 Fax No. 044 - 24726303
Name & Address of Registrar to the Offer	Cameo Corporate Services Limited, "Subramanian Building" 1, Club House Road, Chennai - 2. Tel : (044) 28460390 Fax : (044) 28460129 E-mail :cameo@cameoindia.com
Date of opening of Offer	March 01, 2007, Thursday
Date of closure of Offer	March 20, 2007, Tuesday

Details of Acquisition

Particulars	Proposed in the Offer Documents		Actuals	
Offer Price	Rs.19.00		Rs.19.00	
Shareholding of Acquirers/PACs before Acquisition	11,16,883 (14.95%)		11,16,883 (14.95%)	
Shares acquired in the open offer	14,94,000 (20%)		8,47,122 (11.34%)	
Shares acquired by way of Agreement	18,17,240 (24.33%)		14,76,640 (19.77%)*	
Shares acquired after PA but before 7 working days prior to closure of offer, if any	Nil		Nil	
Shares acquired through secondary market after completion of Open Offer formalities	Nil		11,437 (0.15%)	
Post offer shareholding of the Acquirer	44,28,123 (59.29%)		34,52,082 (46.22%)	
Pre and Post offer shareholding of the Promoters	Pre Offer	Post Offer	Pre Offer	Post Offer
	18,91,340 (25.32%)	Nil	18,91,340 (25.32%)	3,00,000 (4.02%)*
Pre and Post offer shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
	44,60,697 (59.72%)	30,40,797 (40.71%)	44,60,697 (59.72%)	37,16,838 (49.76%)

* These shares were acquired pursuant to the agreement between the Acquirer & MMCHC through block deals on the BSE at the agreed price of Rs.18/- per share. Of the balance 3,40,600 to be transferred under the agreement, 40,600 were inadvertently sold in the market while putting through the block deal. Remaining 3,00,000 (4.02%) shares are under lock-in till 02-05-2008, and will be transferred to the Acquirer, with continuation of lock-in, on receipt of approval from the Depository.

Status of the escrow account : An amount of Rs.1,60,95,318/- was transferred to the special offer account. From the special account DDs have been dispatched to the respective shareholders towards consideration for the shares accepted under the open offer on April 3, 2007. The balance amount of Rs.1,25,04,682 in the Escrow Account has been released to the Acquirer on successful completion of the takeover formalities under the Regulations.

Payment of interest if any : Nil

Status of investor complaints : 4 investor complaints received and responded.

Terms used but not defined in this Post Offer Public Announcement shall have the same meaning as assigned in the PA. The Acquirer and PACs accept full responsibility for the information contained in this Public Announcement and are responsible for fulfilling their obligations as laid down in the SEBI (SAST) Regulations. **This Public Announcement would also be available on SEBI's website www.sebi.gov.in**

Issued on behalf of the Acquirer by : Manager to the Offer

Indbank

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Nandanam, Chennai - 600 035.
Tel. No.: (044) 24313094-97, Fax No. (044) 224313093,
E-mail: dhloffer@indbankonline.com
SEBI Regn. No: INM 00000 1394
Contact Person: Mr. Sanjay Varghese, Vice-President

Place : Chennai Date : 13-04-2007